NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. RAVICHANDRAN

NAME OF THE RESPONDENT(S)

: VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

J.SIVA GHO ESH T.V.LACSHMANAN

Countly Petr

<u>ORDER</u>

Counsel representing both the parties present. The Registry is directed to send notice to the respondent. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent is directed to file counter within one week by providing a copy to the other side. Matter is posted for arguments. Put up on 20.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)